

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.198, 199, 200 & 291 of 2014**

**Dated : 27<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T.Munikrishnaiah, Technical Member**

**Appeal No.198 & 199 OF 2014**

**In the matter of:-**

**Gujarat Urja Vikas Nigam Ltd. ....Appellant (s)  
Versus  
Green Infra Corporate Wind Power Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Shubham Arya  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta  
Mr. Kumar Mihir  
Mr. Yashish Chandra for R-1  
Ms. Suparna Srivastava  
Mr. S.R. Pandey for GERC

**Appeal No.200 OF 2014**

**Gujarat Urja Vikas Nigam Ltd. ....Appellant (s)  
Versus  
Vaayu (India) Power Corpn. Pvt Ltd. & Ors. ...Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Shubham Arya  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta  
 Mr. Kumar Mihir  
 Mr. Yashish Chandra for R-1  
 Ms. Suparna Srivastava  
 Mr. S.R. Pandey for GERC

**Appeal No.291 of 2014**

**In the matter of :**

<b>Gujarat Urja Vikas Nigam Ltd.</b>	<b>Versus</b>	<b>...Appellant(s)</b>
<b>M/s Tadas Wind Energy Pvt. Ltd. &amp; Anr.</b>		<b>...Respondent(s)</b>

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
 Mr. Anand K. Ganesan  
 Ms. Swapna Seshadri  
 Mr. Shubham Arya  
 Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Vishal Gupta  
 Mr. Kumar Mihir  
 Mr. Yashish Chandra for R-1  
 Ms. Suparna Srivastava  
 Mr. S.R. Pandey for GERC

**ORDER**

We have heard learned counsel for the Respondent No.1 for some time.

List these matters for further hearing on **28.08.2015.**

**(T.Munikrishnaiah)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**